## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 39 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SH. R. VARDHARAJAN HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.12.2017

NAME OF THE COMPANY: Gaurav Aggarwal & Anr. Vs. Divine Infracon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.

NAME

**DESIGNATION** 

REPRESENTATION

SIGNATURI

Present:

Mr. Rakesh Kumar & Mr. P.K. Sachdeva, Advocates for the

Respondent

## ORDER

Re-notified to 18.12.2017.

(S. K. Mohapatra)

Member (T)

(R. VARDHARAJAN)

Member (J)